CENTRAL ADMINISTRATIVE TRIBUNAL BANGALDRE BENCH

Second Floor, Commercial Complex, Indiranager, Bangalore-560 038.

Dated: 6 JUL 1993

APPLICATION NO(s). 358 of 1993.	APPLICATION	NO(s).	358 of 1993.	/
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Applicant(S)A.Raghavendre Bhat v/s. Respondent(s)Regional Director, Sio-Fartilizer Dev.Centre, B'lore and Others.

- 1. Sri.A.Raghavendra Bhat, S/o.A.Harikrishna Murthy, C/o.P.M.K.Stores, Chamundinagar Main Road, Cholanayakanahalli, R.T.Nagar Post.Bangalore-32.
- Brim.S.Nageraja, Advocate,
 Second Floor, First Cross,
 No.11, Sujatha Complex,
 Gandhinagar, Bangalore-9.
- The Regional Director, Bio Fertiliser Development Centre, 34,2nd Main, Near Beptist Hospital, Hebbal, Bangalore, 550 024.
- 4. The Director, National Bio Fertiliser Development Centre, Ghaziebad (UP),
- 5. Secretary to Govt.of India,
 Ministry of Agriculture,
 Deptt.of Agriculture & Co-Operation,
 Krishi Bhavan, New Dalhi.
- 6. Sri.T.Singh, Director, National Bio Fertiliser Devalopment Centre, CGO Complex, Kamalanehrunagar, Ghaziabad-201002(UP).
- 7. Sri.M.Basudeve Rao, Central Govt.Stng.Counsel, High Court Bldg/, Bangelor e-1.

SUBJECT: - Forwarding of copies of the Grder passed by the Central Administrative Tribunal, Bangalore Bench Bangalore.

Please find enclosed herewith a copy of the ORDER/ STAY/INTERIM DRDER passed by this Tribunal in the above said application(s) on ______

Issued.

Ole for

DEPUTY REGISTRAR

BEFORE THE CENTRAL ADVINISTRATIVE TRIBUNAL BANGALORE BENCH: BANGALORE

DATED THIS THE EIGHTEENTH DAY OF JUNE 1993

Present:

Hon'ble Mr. Justice P.K. Shyansundar ... Vice Chairman

Hon'ble Mr. V. Ramakrishnan ... Member [A]

APPLICATION NO.358/93

A. Raghavendra Bhat, Aged 27 years, S/o A. Harikrishna Murthy, C/o P.M.K. Stores, Chamundinagar Main Road, Cholanayakanahalli, R.T. Nagar Post, Bangalore-32.

... Applicant

[Dr. M.S. Nagaraja ... Advocate]

v.

- The Regional Director,
 Bio Fertiliser Development Centre,
 24, 2nd Main, Near Baptirst
 Hospital, Hebbal,
 Bangalore-24.
- The Director,
 National Bio Fertiliser Development Centre, Ghaziabad [UP],
- 3. Union of India represented by Secretary to Govt.,
 Ministry of Agriculture,
 Deptt. of Agriculture and
 Co-operation, Krishi Bhavan,
 New Delhi.
- Sri T. Singh, Director, National Bio Fertiliser Development Centre, CGO Complex, Kamalanehrunagar, Ghaziabad-201 002[UP].

... Respondents

[Shri M. Vasudeva Rao ... Advocate]

This application having come up for admission before this

Tribunal today, Hon'ble Vice-Chairman, made the following:

ORDER

After the matter was taken up for consideration Dr. M.S. agaraja for the applicant says that the representation made

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by the applicant at Annexure A-9 dated 31.3.1993 seeking reconsideration of his transfer to Imphal may be considered and disposed off. We are now told that the applicant has gone to Imphal and assumed the new posting. Therefore, if Annexure A-9 still survives the Department will ensure its disposal within two months from the date of receipt of a copy of this order, a copy of which be sent to the respondents immediately.



Så-MEMBER [A]

VICE-CHAIRMAN

TRUE COPY

SECTION OFFICER
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